

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

**SUB: ASSURED CAREER PROGRESSION SCALES - State  
Judicial Services - Granting of Assured Career  
Progression Scale II to the certain District Judges in the  
cadre of Senior Civil Judge - ORDERS - ISSUED.**

READ: 1. G.O.Ms.No.120 Law (LA & J - SC.F) Department, dated 09.11.2004.  
2. G.O.Ms.No.73, Law (LA & J - SC.F) Department, dated 01.05.2010.

**ORDER ROC.NO.287/2022-B.SPL. DATED:10.03.2022**

On the recommendations of the First National Judicial Pay Commission, Government of Andhra Pradesh has issued orders vide G.Os 1<sup>st</sup> to 3<sup>rd</sup> read above, fixing Revised Pay Scales of the Judicial Officers including the Assured Career Progression Scales- I and II.

Further, as per the G.O. 1<sup>st</sup> read above, Assured Career Progression Scales have to be granted subject to the following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

Further, in the G.O. 2<sup>nd</sup> read above, revised pay scales of the Judicial Officers in the State of Andhra Pradesh w.e.f., 01.01.2006 are as follows:

**CIVIL JUDGES (SENIOR DIVISION):**

**ASSURED CAREER PROGRESSION SCALE - I**

Rs.43690-1080-49090-1230-56470/-

**ASSURED CAREER PROGRESSION SCALE - II**

Rs.51550-1230-58930-1380-63070/-

Further, as per the 1<sup>st</sup> condition under G.O. 2<sup>nd</sup> read above, High Court has framed the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Civil Judges (Junior and Senior Division):

- a) he/she shall have been graded satisfactory, at least five times in the period of five years,
- b) shall not have been rated as poor, for more than twice,
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

Having considered the above guidelines and G.Os vide 1<sup>st</sup> and 2<sup>nd</sup> read above, High Court made the following order:

The following eleven (11) officers are qualified for grant of Assured Career Progression Scale-II in the cadre of Senior Civil Judge. Hence, they are granted Assured Career Progression Scale-II in the cadre of Senior Civil Judge in the time scale of pay of Rs.51550-1230-58930-1380-63070/- with effect from the dates shown against their names:

SL. NO	NAME AND DESIGNATION OF THE OFFICER	DATE OF GRANTING OF ACP SCALE-II IN THE CADRE OF SENIOR CIVIL JUDGE
1.	SMT. T.RAMANI KRUPAVATHI Formerly Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole and retired from service on 30.11.2015.	13.09.2012
2.	SRI G.SARDAR MOHAN RAO Formerly Addl. Metropolitan Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad and retired from service on 31.05.2016.	02.05.2013

3.	SRI N.RAMESH BABU Formerly Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam and retired from service on 28.02.2021.	09.05.2015
4.	SRI V.V.SRINIVASA MURTHY Formerly III Addl. District and Sessions Judge, Nellore and retired from service on 30.09.2020.	04.05.2015
5.	SRI K.SUDHAKAR Formerly I Addl. District and Sessions Judge, Kadapa, and retired from service on 31.01.2019	04.05.2015
6.	SRI P.KASI VISWESWARA RAO Formerly XXV Addl. Chief Judge, City Civil Court, Hyderabad, and retired from service on 28.02.2017.	13.07.2015
7.	SRI N.SRINIVASA RAO Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District	13.07.2015
8.	SRI Y.PARUSURAM Formerly V Addl. District and Sessions Judge, Rajamahendravaram, East Godavari District and retired from service on 31.08.2018.	11.07.2015
9.	SRI V.SRINIVAS I Addl. District and Sessions Judge, Kurnool.	11.07.2015
10.	SRI K.SRINIVASA RAO Formerly XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District and retired from service on 30.04.2021.	16.07.2015
11.	SRI B.V.L.N.CHAKRA-VARTHY District and Sessions Judge now working on other duty as Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati.	13.07.2015

Sri Vongavolu Nageswara Rao, formerly II Additional District and Sessions Judge, Guntur is found ineligible for grant of Assured Career Progression Scale-II in the cadre of Senior Civil Judge since the officer retired at the age of 58 years.

Sri A.Pardhasarathi, formerly Judge, Family court-cum-IV Additional District Judge, Vijayawada and retired on 30.06.2019 is found ineligible for grant of for grant of Assured Career Progression Scale-II in the cadre of Senior Civil Judge since the officer has not fulfilled the qualitative and quantitative standards.

Scunika  
10.3.22  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
3. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
6. **THE PRINCIPAL DISTRICT JUDGES:**  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
7. The Pay and Accounts Officer, Machilipatnam at Ibrahimpatnam, Krishna District.
8. **THE DISTRICT TREASURY OFFICERS:**  
Ananthapuramu, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
18. The Section Officer, B-Section, High Court of Andhra Pradesh.